

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.01.2023

**ORDER NO. 10 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 216 of 2022 for **CESTAT, Mumbai** from **20.01.2023** to **27.01.2023** as follows:-

| PERIOD                                 | CORAM   | WORKS ASSIGNED                        |
|--|---|---------------------------------------|
| From<br>20.01.2023<br>to<br>27.01.2023 | Mr. S. K. Mohanty, Hon'ble Member (Judicial) and<br>Mr. C. J. Mathew, Hon'ble Member (Technical)                  | Service Tax Division<br>Bench matters |
| From<br>20.01.2023<br>to<br>27.01.2023 | Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and<br>Mr. S. K. Pati, Hon'ble Member (Judicial)                | Customs Division<br>Bench matters     |
| From<br>20.01.2023<br>to<br>27.01.2023 | Mr. Ajay Sharma, Hon'ble Member (Judicial) and<br>Mr. Anil Gangadharrao Shakkarwar, Hon'ble Member<br>(Technical) | Excise Division<br>Bench matters      |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench, by dividing the list equally and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar